

**OFFICE OF THE DISTRICT JUDGE,  
UTTAR DINAJPUR AT RAIGANJ  
ENGLISH DEPARTMENT**

Order No. 137

Dated : 03.07.2021

In compliance of the direction of the Hon'ble High Court, conveyed vide letter no. 2180 -RG dated 16.05.2021, all the Courts within the Judgeship of Uttar Dinajpur remained functional in a restricted manner from 17.05.2021 as per roster duty vide Order Nos. 106 dated 17.05.2021, 121 dated 31.05.2021, 124 dated 07.06.2021 127 dated 15.06.2021 and 133 dated 30.06.2021 of the Office of the undersigned.

Now, the Ld. Registrar General, Hon'ble High Court, Calcutta vide letter no. 2664-RG dated 02.07.2021 has conveyed that as resolved by the Hon'ble Covid Committee in its meeting dated 01.07.2021 and subsequently approved by the Hon'ble Chief Justice (Acting) vide His Lordship's order dated 02.07.2021, the functioning of the district judgeships would continue in the same manner as have been done upto 30.06.2021, until further decision is taken and requested to act in accordance with the direction passed by the Hon'ble Court.

Accordingly, the direction contained in para 9 & 12 of page no 3 of Order No. 127 dated 15.06.2021, as replicated below, shall stand effective until further order.

*Only urgent matters will be taken up for hearing. Urgency of the matter will be decided by the Courts concerned.*

*No case shall be taken up for examination of witness until further order except in case of any direction of the Hon'ble Court.*

Thus the Order No. 133 dated 30.06.2021 is modified to these extent only.

Inform all concerned.

*Sulchasis Ghosh*  
District Judge,  
Uttar Dinajpur at Raiganj

Memo No. 1540 (42)/G

Dated : 03.07.2021

Copy forwarded for information and taking necessary action to :-

- 1) The office of the District Judge, Uttar Dinajpur at Raiganj
- 2-3-4-5) The Additional District & Sessions Judge, 1<sup>st</sup>/2<sup>nd</sup>, Raiganj/Islampur
- 6-7-8-9) The Additional District & Sessions Judge, FTC, 1<sup>st</sup>/2<sup>nd</sup>, Raiganj/Islampur
- 10-11) The Civil Judge, Sr. Division-cum-Assistant Sessions Judge, Raiganj/Islampur
- 12) The Chief Judicial Magistrate, U/D at Raiganj
- 13-14) The Chairman, SDLSC, Islampur/The Secretary, DLSA, Raiganj
- 15-16) The ACJM, Raiganj/Islampur
- 17-18-19-20) The Judicial Magistrate, 1<sup>st</sup>/2<sup>nd</sup>, Raiganj/Islampur.
- 21) The Civil Judge, Jr. Divn, Addl. Court-cum-JM, Raiganj
- 22) The Principal Magistrate, JJB, Raiganj
- 23-24) The Civil Judge, Jr. Division, Raiganj/Islampur
- 25) The Civil Judge, Jr. Division, Probationary, Islampur
- 26-27-28-29-30-31-32-33-34-35) The Judge-in-charge of Accounts/Nezarat/Copying Civil/Criminal DRR/Forms & Stationery, Civil Courts, Raiganj/Islampur
- 36-37) The Nodal Officer under eCourts Project, Uttar Dinajpur Judgeship, Raiganj/Islampur.
- 38) The System Officer under eCourts Project, Uttar Dinajpur Judgeship, Raiganj. He is asked to upload the instant order to the official webstie of the Judgeship.
- 39-40) The Court Inspector, District Sadar at Raiganj/Islampur Sub-division
- 41-42) The GRO, Raiganj/Islampur

*Sulchasis Ghosh*  
District Judge,  
Uttar Dinajpur at Raiganj

\*\*\*

Memo No. 1541 (22)/ G

Dated : 03.07.2021

Copy forwarded for information and taking necessary action to :-

- 1) The District Magistrate, Uttar Dinajpur
- 2-3) The Superintendent of Police, Raiganj Police District/Islampur Police District
- 4) The CMOH, Uttar Dinajpur
- 5-6) The Superintendent, District /Sub-Divisional Correctional Home, Raiganj/Islampur
- 7-8-9-10) The President/Secretary, District/Sub-divisional Bar Association, Raiganj/Islampur.
- 11-12-13-14-15-16) The PP/Spl. PP/Addl. PP, Uttar Dinajpur/APP, Raiganj/Islampur
- 17-18) The GP/Addl. GP, UD, Raiganj/Islampur
- 19-20-21-22) The President/Secretary, District/Sub-Divisional Law Clerks' Association, Raiganj/Islampur

*Sulchasis Ghosh*  
District Judge,  
Uttar Dinajpur at Raiganj